

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 12th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Mahanagar Gas Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerjee, Sr. Adv.
Mr. Trinath Tadakamalla
Mr. Ishaan Chhaya
Ms. Rashi Goswami
Ms. Manisha Singh

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1
Ms. Iti Agarwal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **11-1-2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**
tpd/vg

**(Justice Manjula Chellur)
Chairperson**